

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 4088
TO BE ANSWERED ON 30.03.2026

DELAYED PAYMENTS FROM GOVERNMENT AND PSUs

4088. SHRI RAGHAV CHADHA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether payments to Micro, Small and Medium Enterprises (MSMEs) by Central Ministries, Departments, Central Public Sector Enterprises (CPSEs) and State PSUs are being made within the 45-day mandate under the MSMED Act, 2006 and if not, the details thereof;
- (b) the total outstanding dues payable to MSMEs by Government entities and PSUs as on date, Ministry-wise and State-wise;
- (c) the number of payment cases pending beyond 45 days during the last five years, year-wise; and
- (d) whether any penal interest has been imposed and recovered from defaulting entities and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) and (b): As per Section 15 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006 payment to the MSEs is to be made within 45 days. Under the provisions of the MSMED Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs).

The cumulative dues reported by Central Public Sector Enterprises (CPSEs) towards MSMEs on the Samadhaan portal till February 2026 are Rs. 21,137.88 crore, of which Rs. 18,731.45 crore has been reported as paid by the CPSEs, resulting in total pending dues of Rs. 2,406.46 crore. The details of dues reported by CPSEs, Ministry -wise, on Samadhaan portal till February, 2026 are given at **Annexure**.

(c): As per the information available on the SAMADHAAN portal, since FY 2020-21 till 25.03.2026, the details of cases are as follows:

Details of Cases filed in last five financial years and the current year on SAMADHAAN Portal				
Year	Application filed by MSEs	Disposed Cases	Pending (Application + Cases)	(Applications Rejected by MSEFC Council) + (Mutually Settled Applications)
2020-2021	34,527	11,190	7,232	16,105
2021-2022	34,515	9,697	9,725	15,093
2022-2023	29,252	6,602	9,837	12,813
2023-2024	44,884	7,245	19,549	18,090
2024-2025	47,587	4,241	26,923	16,423
01.04.2025-25.03.2026	26,974	1,099	17,460	8,415

Note : All new cases are filed on MSME ODR portal w.e.f 15.10.2025.

(d): As per the provisions of MSMED Act, 2006, cases relating to delayed payments filed by MSEs are adjudicated by the MSEFC constituted under Section 18 of the Act. MSEFC undertakes conciliation and, where required, arbitration for settlement of such disputes. As per Section 17 of the MSMED Act, the buyer is liable to pay the amount due to the supplier along with interest as provided under the Act. Further, as per Section 16, where the buyer fails to make payment within the period specified under Section 15, the buyer is liable to pay compound interest with monthly rests on the amount due at a rate equal to three times the bank rate notified by the Reserve Bank of India. Accordingly, MSEFC, while deciding the cases, passes awards directing payment of the principal amount along with interest calculated as per the statutory provisions of the MSMED Act, based on the applicable bank rate, thereby ensuring protection of the financial interests of the aggrieved MSEs.

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 4088 for answer on 30.03.2026.

Ministry -wise dues reported by CPSEs on Samadhaan Portal till the end of month February, 2026				
S. No.	Name of Ministry	Cumulative dues reported towards MSMEs (in Rs. Crore.)	Amount Paid reported (in Rs. Crore.)	Total Pending dues reported (in Rs. Crore.)
1	Ministry of Petroleum and Natural Gas	10,179.49	9,308.58	870.91
2	Ministry of Defence	5,300.82	5,251.81	49.01
3	Ministry of Power	1,088.88	919.14	169.73
4	Ministry of Steel	1,072.37	865.14	207.23
5	Ministry of Heavy Industries	1,001.90	952.25	49.65
6	Ministry of Coal	702.33	306.10	396.23
7	Ministry of Communications	411.50	109.33	302.17
8	Ministry of Atomic Energy	394.30	360.54	33.76
9	Ministry of Consumer Affairs, Food and Public Distribution	233.32	164.62	68.71
10	Ministry of Chemicals and Fertilizers	204.74	125.52	79.22
11	Ministry of Shipping	144.37	102.72	41.66
12	Ministry of Railways	86.09	83.04	3.05
13	Ministry of Tourism	84.22	20.72	63.50
14	Ministry of Electronics and Information Technology	66.99	40.66	26.33
15	Ministry of Mines	39.31	38.65	0.66
16	Ministry of Social Justice and Empowerment	30.09	26.25	3.84
17	Ministry of Finance	28.55	23.78	4.77
18	Ministry of Health and Family Welfare	20.47	11.20	9.27
19	Ministry of Information and Broadcasting	16.02	2.34	13.68
20	Ministry of Science and Technology	11.47	11.35	0.13
21	Ministry of Textiles	9.87	2.14	7.73
22	Ministry of Commerce and Industry and Industry	3.86	3.82	0.05
23	Ministry of Human Resource Development	3.31	0	3.31
24	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	2.20	0.45	1.75
25	Ministry of Housing and Urban Affairs	0.91	0.91	0
26	Ministry of New and Renewable Energy	0.12	0.12	0
27	Ministry of Space	0.11	0.11	0
28	Ministry of Civil Aviation	0.10	0	0.10
29	Ministry of Minority Affairs	0.09	0.09	0
30	Ministry of Agriculture and Farmers Welfare	0.06	0.06	0
31	Ministry of Micro, Small and Medium Enterprises	0.01	0	0.01
32	Ministry of Road Transport and Highways	0.01	0.01	0
	Grand Total	21,137.88	18,731.45	2,406.46